RAJYA SABHA

[14 December, 2006]

1	2	3
293.	G. Gandarajan	37/8, Type IV, B. Nagar
294.	Mohd. Lavvi	85/2, Type II, K.K. Nagar
295.	C. Venu	114/8, Type II, K.K. Nagar
296.	S. Chandrakumari	69/11, Type I, K.K. Nagar
4. MU	JMBAI	
297.	A.R. Bhosale	18/188, Type II, (Spl.), Ghat Kopar
298.	S.C. Yadav	E-32, Type VI, Hyd. Est. N.S. Road
299.	Kishan Bhan Bote	132/4854, Type I, S.M. Plot
300.	Smt. S.M. Yadav	31-A/1116, Type I, S.M. Plot
301.	C.R. Gawade	142/5228, Type II, S.M. Plot
302.	R.M. Salvi	187/1829, Type II, K.N.
303.	K.N. Sinha	1-14, Type IV, Bela Pui
304.	S.B. Kamble	186/1815, Type II, K.N.
305.	S.N. Mirza	214/2959, Type II, K.N.
306.	N.K. Bhada	D-6, Type VII, Pedar Road
5. FA	RIDABAD	
207	Deiu Sefeivele	Type II. Ceridobad

307. Raju, Safaiwala

Type II, Faridabad

Development of cities before Commonwealth Games

†2551. SHRI KRISHAN LAL BALMIKI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have formulated a plan to develop other tourist spots and cities to attract sports lovers and tourists during the Commonwealth Games: and

(b) if so, the names of the cities of Rajasthan included in it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) The Ministry of Tourism has not indicated any specific plan to develop tourist spots and other cities to attract sports lovers and tourists during the Commonwealth Games. However, the Ministry of Tourism has been assisting the State Governments

†Original notice of the question was received in Hindi.

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for the development of infrastructure under its scheme of Product/ Infrastructure Development of Tourist Circuits and Destinations based on the receipt of the project proposals, merit of the proposal, inter-se priority and availability of funds. It has decided to focus on both development of infrastructure and promotion of marketing of India as a tourism destination for the upcoming Commonwealth Games. The strategy in this regard involves upgradation of tourist infrastructure of Delhi and surrounding areas and augmentation of tourist accommodation facilities in the region.

Work/renovation by CPWD on contributing ten per cent

2552. SHRI KAMAL AKHTAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether CPWD takes 10 per cent contribution from the allottees of Government quarters in Delhi for water tank installation, slab installation in Kitchen, wash basins and electrical works, etc.;

(b) if so, the number of persons who opted for these works in Delhi, CPWD Service Centre-wise (Civil/Electrical) till date;

(c) the details of cases registered and work completed in Panchkuiyan Road (16 block), Naroji Nagar and R.K. Puram, New Delhi and number of cases still pending, till dated; and

(d) the action taken by Government for early disposal of the said work?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) and (c) Information is being collected.

(d) Early completion of work of addition/alteration depends on availability of site, availability of budget, nature and type of work, availability of material, labour etc. Officers of CPWD monitor disposal of such works constantly.

Role of RWAs in preventing Unauthorised Additions

2553. SHRI MAHENDRA MOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the role that has been assigned upon RWAs by DDA in the matter of compliance of municipal building by-laws and prevention of unauthorized addition in plotted areas/flats under DDA;